NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 49/13	TP 48/16	Hearing	397/398	M/s. Arun kumar & Anr. Vs. Blue Mer-cury Apparels P. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

10. A.S. ANIRUDHA

(9740732170)

RESPONDENT.

LAKSHMIR
(8867235297) Pelitioner
The Lowmen International

Counsel for petitioner is present. Counsel for petitioner reported no objections on the report filed by the observer. Counsel for respondent has not filed any objection. Both parties are directed to proceed with the main matter.

List it on 18.07.2017 and for objections if any in the meanwhile.

MEMBER (J)

MEMBER (T)